NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA) No. 140/230/HDB/2017
NAME OF THE COMPANY	MN Bio Technology Private Limited
NAME OF THE PETITIONER(S)	MN Science & Technology Park Pvt. Ltd &
NAME OF THE RESPONDENT(S)	MN Bio Technology Private Limited
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.B. Ryn for VS Royn politimen	Advirate	V bragn (@ Gonal Gm 5849120947	ate
		,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
JOSYULA BHASKARA DAO	CGSC	Tos Anjara go Lung.	Depyell
		9849067553	7 0

<u>ORDER</u>

Heard Sri V.B.Raju Ld. Counsel for Petitioner and Sri.Josyula Bhaskara Rao, Heard CGSC, Industries & Commerce Department/ Government of Telangana, has addressed a letter dated 11.01.2018. The department wants 2 month time to examine the matter.

Post the case on 16th March 2018 for final hearing.

Member (T)

Member (J)